# GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

### UNSTARRED QUESTION NO:3292 ANSWERED ON:23.08.2011 TRAFFICKING IN CHILDREN Majumdar Shri Prasanta Kumar;Nagorao Shri Dudhgaonkar Ganeshrao;Tirkey Shri Manohar

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether trafficking in children is rampant in the country;

(b) if so, the details thereof and the reasons therefor;

(c) the details of such cases reported from various parts of the country during each of the last three years and the current year, Statewise;

(d) the action taken by the Government against guilty persons;

(e) whether beggars have been found to be involved in such activities;

(f) if so, the details thereof; and

(g) the action taken to check the said practices in the country?

# Answer

#### MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (d): The data regarding trafficking of children is not maintained centrally by maintained centrally by National Crime Records Bureau (NCRB). However, a total of 423, 370 and 374 cases of trafficking of children under various crimes related to trafficking of children were reported in the country during the period 2007, 2008 and 2009 respectively. State/UT wise details under crime heads relating to trafficking of children is at Annexure-I.

Action is taken against the traffickers as per provisions of law.

(e) & (f): No such data is maintained centrally.

(g): 'Police' and 'Public Order' being State subjects, the primary responsibility for preventing and combating the crime of human trafficking lies with the State Governments. However, Government of India has adopted a multi-pronged approach to combat human trafficking setting up of Anti Trafficking Nodal Cell in Ministry of Home Affairs; launching of Certificate Course on Anti Human Trafficking by Indira Gandhi National Open University (IGNOU) in partnership with MHA and implementing a comprehensive scheme for strengthening law enforcement response by establishing integrated Anti human Trafficking Units and Training of Trainers. In this regard, Ministry of Home Affairs has released funds to the tune of Rs. 8.72 crores in the year 2010-2011. Ministry of Women and Child Development also runs shelter based homes, such as Short Stay -Homes, Swadhar Homes for women in difficult circumstances including trafficked victims.